

Long standing demand of CPMFs

1816. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Central Para-military forces like CRPF, CISF, BSF, SSB etc. have requested Government to consider their long standing demands;
- (b) if so, the details of their long standing demands; and
- (c) the details of steps taken or proposed to be taken by Government to fulfil their demands?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) and (b) Following are some long standing demands of Central Armed Police Forces (CAPFs) are:

- (i) Grant of Organised Group 'A' Service (OGAS) status and Non-functional Upgradation (NFU) as applicable to OGAS.
- (ii) Para Military Service Pay to CAPFs personnel.
- (iii) Enhanced rate of Detachment Allowance (DA) to CAPFs personnel deployed in LWE at par with Jammu and Kashmir.
- (iv) Payment of Risk/Hardship Allowance during Earned Leave (60 days).
- (v) Grant of 20 days Casual Leave to Officers and 30 Days to Other ranks at par with Army.

(c) With respect to item (i) the Government has rejected the demand for OGAS and NFU. However, the matter is presently subjudice in Hon'ble High Court of Delhi. The items (ii) to (v) have been referred to the 7th Central Pay Commission.

Naxal attacks

†1817. SHRI NARESH AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that there is no dearth in naxalite attacks despite the commitment of stern action against the Maoists, if so, the details thereof;
- (b) if not, the details of the naxalite attacks in the last six months along with the details of damage caused to lives and properties; and
- (c) the details of road map with Government to do away with the biggest internal threat of the country?

†Original notice of the question was received in Hindi.